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Title: Need to open more branches of Bharatiya Mahila Bank across the country.

DR. RATNA DE (NAG) (HOOGHLY): Madam, there was a yearning for opening banks for women.(Interruptions) This dream has come true belatedly when the hon. Finance Minister in his Budget Speech for 2013-14 has proposed to set up the Bharatiya Mahila Bank Limited....(Interruptions) This Bank has started its operation in November, 2013. Certainly it is a step towards the empowerment of women. As of now, it has the corpus of Rs.1,000 crore with only seven branches in major cities....(Interruptions) There is a need to open more banks across the country. But the Government has in mind of opening Bharatiya Mahila Bank Limited only in metro cities.(Interruptions)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam Speaker, you have allowed him to raise an issue. Hon. Member has raised it.(Interruptions) There is a point of order that the Deputy Leader of the Congress Party would like to raise. Let it be heard and then, the Chair will take a decision. Let us cooperate with each other. ऐसे हुआमें मैं कौन वया बोल रहा हूँ, किसी को कुछ समझ में नहीं आयेगा। ...(व्यवधान) Nobody would be able to understand anything.(Interruptions)

HON. SPEAKER: I would like to know whether the Government is going to say something on this.

....(Interruptions)

SHRI M. VENKAIAH NAIDU: Madam, I am talking about the point of order....(Interruptions)

HON. SPEAKER: In 'Zero Hour', no point of order is allowed.

....(Interruptions)

SHRI M. VENKAIAH NAIDU: Yes Madam. That is end of the matter. â€!(Interruptions)

माननीय अध्यक्ष : आप प्याइंट ऑफ ऑर्डर के अलावा वया कुछ कहना चाहते हैं?

â€!(व्यवधान)

माननीय अध्यक्ष : अमरिंदर सिंह जी, प्याइंट ऑफ ऑर्डर को छोड़कर आप कुछ कहना चाहते हैं, तो कहिए।

â€!(व्यवधान)

माननीय अध्यक्ष : आप पहले किताब नीचे रखिए।

â€!(व्यवधान)

माननीय अध्यक्ष : जीरो ऑवर में प्याइंट ऑफ ऑर्डर नहीं होता। आप यह किताब नीचे रखिए।

â€!(व्यवधान)

CAPT. AMARINDER SINGH : Madam, the Constitution does not permit a discussion under Section 121 of the Constitution of Indiaâ€! (Interruptions) A discussion on any Supreme Court Judge or High Court Judge is not permitted.(Interruptions)

माननीय अध्यक्ष : फग उस पर डिसक्षण नहीं कर रहे हैं।

â€!(व्यवधान)

HON. SPEAKER: He has raised only his point.

....(Interruptions)

माननीय अध्यक्ष : मैंने बोला है कि कुछ डिसक्षण नहीं कर रहे। फग करां डिसक्षण कर रहे हैं?

â€!(व्यवधान)

माननीय अध्यक्ष : मैंने बोल दिया है। आप बैठ जाइये। मैंने कोई डिसक्षण नहीं दिया है।

â€!(व्यवधान)

माननीय अध्यक्ष : फग डिसक्षण नहीं कर रहे, आप यह समझिये। आप बैठ जाइये।

â€!(व्यवधान)

HON. SPEAKER: Dr. Ratna De, have you completed your speech?

....(Interruptions)

DR. RATNA DE (NAG) : No, Madam.

HON. SPEAKER: Then, complete it.

DR. RATNA DE (NAG) : Madam, there is a need to open more and more such banks in rural areas. But the Government has in mind of opening such banks only in metro cities. There is an urgent need to promote women entrepreneurship and active participation of women in economic activities. It would give a big morale boost and also extend impetus to our goal of achieving employment of women. Women Self Help Groups should be given preference by this bank.

I would like to urge the hon. Minister to come up with opening of more and more such banks across the country and West Bengal in particular.

Thank you, Madam.